

Date	Office Report	Orders
		21.12.1990
		<p>Present : Shri V.P. Sharma, counsel for the applicant.</p> <p>Shri A.J. Khan, proxy counsel for Shri Jagjit Singh, counsel for the respondents.</p> <p>The learned proxy counsel for the respondents submits that counter will be filed within one week after supplying a copy of the same to the learned counsel for the applicant. Applicant may file rejoinder, if any, within one week thereafter. List the case for hearing on admission and further directions on 14.1.91.</p> <p><i>✓</i></p> <p><i>(J.P. SHARMA)</i> MEMBER (J)</p> <p><i>(P.C. JAIN)</i> MEMBER (A)</p> <p><i>Counter not filed</i></p>
		<p><u>14-1-91</u> <u>OA 2031/90</u></p> <p>Present - Shri V.P. Sharma, Counsel for the Applicants.</p> <p>Shri Jagjit Singh, Counsel for the Respondents.</p> <p>Applicants' counsel states that the applicants wish to withdraw the application. OA-2031/90 is hereby dismissed as withdrawn. However, the applicants shall be at liberty to file a fresh application, if so advised.</p> <p><i>(P.C. Jain)</i> Member (A)</p> <p><i>(B.S. Sekhon)</i> V.C.</p>